NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/46/2017

NAME OF THE PETITIONER(S)

: VBJ PRECIOUS JEWELS PVT LTD

UNDER SECTION

S.No.

: 66

Name (in Capital)

Represented by

Signature

A.M. JLANGO COUNSELIER

PETITIONER

ORDER

Heard the applicant. Order is reserved.

(K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)